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Title: Need to complete National Highway Projects in Davanagere Parliamentary Constituency of Karnataka - Laid

SHRI G.M. SIDDESHWAR (DAVANAGERE): I would like to draw the attention of the Hon'ble Minister of Road Transport and Highways towards execution work of six-laning of Chitradurga - Davangere Section including Chitradurga Bypass from Km. 189 to Km. 260 and Davangere — Haveri Section from Km. 260 to Km. 338+923 of National Highway-48 (Old NH-4) in Karnataka to be executed as Hybrid Annuity Project of DBFOT under NHDP Phase-V. There is a need to change the issue of Change of Scope of Order relating to changing of PUP to LVUP and proposal of new VUP/LVUP, as per Clause 16.2 of the Concession Agreement.

The construction of six-laning of this stretch is one of the genuine demands of the people of my Davangere Constituency and the same is pending for a very long time.

Keeping in view the above, I urge upon the Union Government to issue necessary instructions to the NHAI authorities concerned to complete the project at the earliest for the benefit the people.